

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-1777/I&BC/(MB)2017

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.03.2018**

NAME OF THE PARTIES: **Megament Steels Pvt. Ltd.**

v/s.

SP Infrazone Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

11. C.P. (IB)-1777/I&BC/(MB)2017

The counsel for the applicant is present no representation from the side of the respondent, the applicant is directed to take out notice on the respondent clearly indicating the next date of hearing and file proof of service in the form of affidavit. This matter is listed on 11.4.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)